

BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
IN THE MATTER OF:  
Miscellaneous Application No. 7 of 2024  
in  
Original Application No. 73/2023/EZ  
AWADHESH KUMAR PANDEY

...APPLICANT

-VERSUS-  
STATE OF JHARKHAND & ORS.

...RESPONDENTS

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**AISHWARYA RAJYASHREE**  
Advocate  
Bar Association Room No. 5,  
High Court, Calcutta  
Chamber: 8/1, K.S. Roy Road,  
Kolkata: 700001.  
(M)9874995669  
Email: [advaish.hc@gmail.com](mailto:advaish.hc@gmail.com)

Signed / Put L.T.I.  
in my Presence

*[Signature]*  
Advocate



*[Signature]*  
Dy. Municipal Commissioner  
Jamshedpur Notified Area Committee  
Jamshedpur

BEFORE THE NATIONAL GREEN TRIBUNAL

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-VERSUS-

STATE OF JHARKHAND & ORS.

...RESPONDENTS

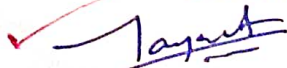
COMPLIANCE REPORT IN THE FORM OF AFFIDAVIT FILED ON BEHALF OF DEPUTY COMMISSIONER, EAST SINGHBHUM, JAMSHEDPUR, GOVERNMENT OF JHARKHAND.

I, Krishn Kumar, son of Bhuneshwar Prajapati, aged about 44 years, by Religion - Hinduism, by Occupation - Service under the State Government of Jharkhand in the office of Municipal Commissioner, Jamshedpur Notified Area Committee (JNAC), Jamshedpur, Jharkhand, having its office at Sonari, Jamshedpur, Jharkhand, do hereby solemnly affirm and state as follows:

1. That, I am the Deputy Municipal Commissioner, Jamshedpur Notified Area Committee (JNAC), Jamshedpur, Jharkhand, and I am duly authorized by the Deputy Commissioner, East Singhbhum, Jharkhand to affirm the instant affidavit on his behalf. Further, I am dealing with the connected records of the case in possession of the office of Deputy Commissioner,



  
Dy. Municipal Commissioner  
Jamshedpur Notified Area Committee  
Jamshedpur

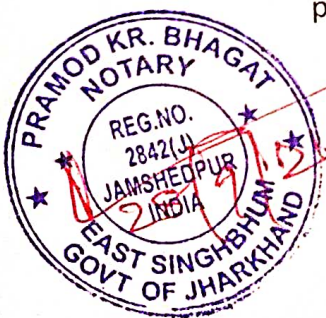
Signed / Put L.T.I.  
in my Presence  
  
Advocate  
Date.....


X

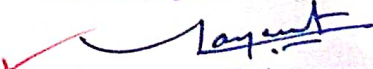
East Singhbhum, Jharkhand, Government of Jharkhand and as such I am aware of the facts and records in the instant case and have gone through the allegations and contentions in the Original Application as such I am competent to make and affirm the instant Affidavit.

2. That, I am a law-abiding Citizen of India and very much respect the Constitution and Judicial System of India.
3. That in pursuance and in compliance to the order dated 07.07.2023 and 01.03.2024 passed of this Hon'ble Tribunal in the instant Original Application and Miscellaneous Application respectively, this Complaine Report in the form of Affidavit is being filed on behalf of the Deputy Commissioner, East Singbhum, Government of Jharkhand.
4. That it is humbly stated and submitted that ithe Deputy Commissioner, East Singhbhum, Jharkhand vide Letter No. 171 (A)/ Vidhi, dated 25.03.2024 addressed to Tata Steel Ltd, directed them to comply to the orders of the Hon'ble Tribunal which states that;
 

*"No concrete or construction or repair material work at least within one meter radius of the trunk of trees. All paving tiles, road construction material etc, shall he removed within one meter radius of the base of trees to ensure that rain water seeps through to the roots of the trees"*.
5. That in reply to the said Letter, the General Manager, Town O & M, Tata Steel Utilities and Infrastructures Services Ltd vide Letter No. Town O & M/141/24, dated 08.08.2024 has stated that they have conducted survey and found that in and around of 2031 trees, pavers tiles/concrete are present within one meter radius of the base/girth of these trees. In view



  
 Dy. Municipal Commissioner  
 Jamshedpur Notified Area Committee  
 Jamshedpur

Signed & Presented  
 in my Presence  
  
 Advocate  
 Date: ..../..../..

X

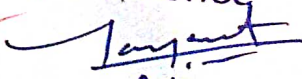
of the same, they have already initiated action towards removal of paver tiles/concrete and have already removed paver tiles/concrete surrounding base/girth of 177 nos. of trees. Further, they have also informed that during their survey they have observed that permanent concrete/structure like boundary wall of houses, parks, etc. are adjacent to some trees, so except the adjacent part, paver tiles/concrete falling within remaining circumference of base/girth of those trees will be removed. There are some trees which are old and deeply embedded in the surrounding paver tiles/concrete and during the process of removal of the surrounding tiles/concrete or thereafter such trees may fall. Therefore, they have planned to make a circular cut/garland/drain/percolation holes so that rainwater may seep through to the roots of such trees.

Photocopy of the Letter No. Town O & M/141/24, dated 08.08.2024 is annexed herewith and marked as Annexure A.

6. That it humbly stated and submitted that Jamshedpur Notified Area Committee vide Letter No. 2019, dated 10.08.2024 has submitted that in compliance to the order of the Hon'ble Tribunal, a team was formed to investigate if any kind of concrete work was done within a radius of 1 mtr. from the main trunk of a tree, during the construction of path, in the area coming under Jamshedpur Notified Area Committee. The investigation report and affidavit has been submitted. In the said affidavit Mr. Pramod Oroan, Special Officer, Jamshedpur Notified Area Committee, Sakchi has declared that no concrete work has been done within a radius of 1 mtr. from the main trunk of a tree, during the construction of path, in the area coming under Jamshedpur Notified Area Committee.



✓  
  
 Dy. Municipal Commissioner  
 Jamshedpur Notified Area Committee  
 Jamshedpur

Signed / Put L.T.I.  
 In my Presence  
 ✓  
  
 Advocate  
 Date.....

X

Photocopy of the Letter No. 2019, dated 10.08.2024 is annexed herewith and marked as Annexure B.

7. That it humbly stated and submitted that Additional Municipal Commissioner, Mango Municipal Corporation, Jamshedpur vide Letter No. 1599, dated 22.08.2024 have submitted their report confirming that there are no tree whose base is surrounded by concrete (under 1 sq. mtr.) in Ward No. 8, 9 & 10, before 07.07.2023.

Photocopy of the said Letter No. 1599, dated 22.08.2024 is annexed herewith and marked as Annexure C.

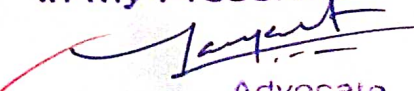
8. That it humbly stated and submitted that the ADC, East Singhbhum, Jamshedpur vide Letter No. 2252 (B), dated 20.08.2024 directed Tata Motors Ltd to comply to the said order of the Hon'ble Tribunal. Thereafter, the Head Administration of Tata Motors Ltd. vide a reply Letter dated 02.09.2024 had stated that they had identified 450 trees which were required to be de-concretized in River View & Telco Colony and they have completed the de-concretization work around all those 450 trees.

Photocopy of the Letter dated 02.09.2024 is annexed herewith and marked as Annexure D.

9. 5. That it humbly stated and submitted that in reply to the said Letter No. 2252 (B)/Vidhi, dated 30.08.2024, the Executive Officer, Jugsalai Nagar Parishad, Jamshedpur vide Letter No. 991, dated 02.09.2024 has submitted his report where he has stated that only one tree in Chowk Bazar, Babu Veer Kunwar Singh Chowk & Near Golcha Saree Centre, Jugsalai was surrounded by concrete (under 1 sq. mtr.) before 07.07.2023



✓  
  
 Dy. Municipal Commissioner  
 Jamshedpur Notified Area Committee  
 Jamshedpur

Signed / Put L.T.I.  
 In my Presence  
  
 Advocate  
 Date.....

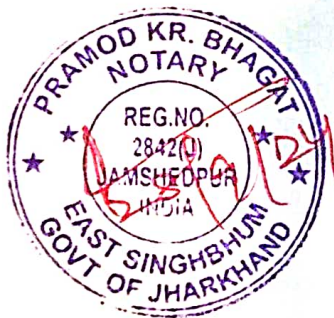
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and they have been deconcretized. Further, it is reported. that no tree died due to concretization of tree base (under 1 sq. mtr.).

Photocopy of the Letter No. 991, dated 02.09.2024 is annexed herewith and marked as Annexure E.

10. That, this Complaine Report in the form of Affidavit is filed bonafide and in the interest of justice. It is therefore prayed that Your Lordships, may kindly be pleased to accept the instant Complaine Report.

11. I state that the statements contained in paragraphs Nos. 1 to 2 are true to my knowledge, the statements contained in paragraph Nos. 3 to 9 are true to my information derived from the official records of the case, which I verily believe to be true and the rest is/are my respectful submissions before this Hon'ble Tribunal.



*[Signature]*  
28/9/24  
Dy. Municipal Commissioner  
Jamshedpur Notified Area Committee  
Jamshedpur

Signed / Put L.T.I.  
In my Presence

*[Signature]*  
Advocate  
Date.....

Attested the Signature of the  
Executant/Executer *[Signature]* Signed  
Put L.T.I., in my *[Signature]* Date  
*[Signature]* District Court, Jamsh  
Identified by him. *[Signature]* also

*[Signature]*  
28/9/24  
Pramod Kr. Bhagat  
NOTARY  
E. Singhbhum, Jharkhand

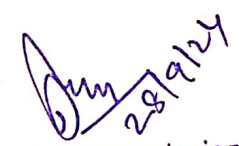
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VERIFICATION

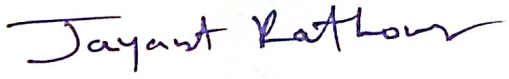
I, Krishn Kumar, son of Bhuneshwar Prajapati, aged about 44 years, by Religion - Hinduism, by Occupation - Service under the State Government of Jharkhand in the office of Municipal Commissioner, Jamshedpur Notified Area Committee (JNAC), Jamshedpur, Jharkhand, having its office at Sonari, Jamshedpur, Jharkhand, and that I am dealing with the connected records of the case in possession of the office of Deputy Commissioner, East Singhbhum, Jharkhand, Government of Jharkhand.

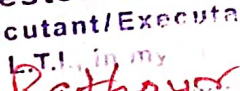
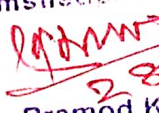
Date:

Place:


  
✓ Dy. Municipal Commissioner  
Jamshedpur Notified Area Committee  
Jamshedpur  
-----  
Signature

Identified by me:

  
Advocate

Attested the Signature of the Executant/Executants who Signed Put L.T.I. in my presence  
.....  Jayant Rathour Advocate  
District Court, Jamshedpur and also identified by him.  
  
28/9/24  
Pramod Kr. Bhunia  
NOTARY  
E. Singhbhum, JSR

Signed / Put L.T.I. In my Presence

✓   
Advocate  
Date.....



ANNEXURE-A 17  
Prmy

Deputy Commissioner  
East Singhbhum

Town O&M/141 /24  
Dt. 08.08.2024



विद्य-विद्य  
\*

**Reg: Removal of pavers blocks around the 2031 nos. of trees and reconstruct it at the same locations as per norms recommended by NGT**

**Ref: Your Letter No. 171 (A)/Vidhi, Jamshedpur dated 25.03.2024**

Respected Sir,

We have received the referred letter along with order dated 01.03.2024 passed by the Hon'ble National Green Tribunal Eastern Zone Bench, Kolkata. In the referred letter, direction given by the Hon'ble N.G.T has been reproduced, which is as follows:

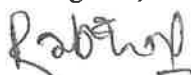
*"no concrete or construction or repair material work at least within one meter radius of the trunk of trees. All paving tiles, road construction material etc. shall be removed within one meter radius of the base of trees to ensure that rain water seeps through to the roots of the trees".*

In this regard we would like to humbly bring to your kind notice that we have conducted survey and found that in and around of 2031 trees, pavers tiles/concrete are present within one meter radius of the base/girth of these trees. In view of the same, we have already initiated action towards removal of paver tiles/concrete and have already removed paver tiles/concrete surrounding base/girth of 177 nos. of trees.

However, it is to humbly inform you that during our survey we have observed that permanent concrete structure like boundary wall of houses, parks, etc. are adjacent to some trees, so except the adjacent part, paver tiles/concrete falling within remaining circumference of base/girth of those trees will be removed. We have also observed that there are some trees which are old and deeply embedded in the surrounding paver tiles/concrete and during the process of removal of the surrounding tiles/concrete or thereafter such trees may fall. Therefore, we have planned to make a circular cut/garland drain/percolation holes so that rainwater may seep through to the roots of such trees.

We will complete the work within next six months.

With regards,

  
General Manager  
Town O&M

**TATA STEEL UTILITIES AND INFRASTRUCTURE SERVICES LIMITED**  
(Formerly Jamshedpur Utilities & Services Company Limited)

Registered Office Sakchi Boulevard Road Northern Town Bistupur Jamshedpur 831 001 India  
Tel 91 657 6652101 Fax 91 657 2424219  
Corporate Identity Number U45200JH2003PLC010315  
Website www.tatasteeluisl.com

Amit  
ANNEXURE-B

जमशेदपुर अधिसूचित क्षेत्र समिति का कार्यालय, जमशेदपुर

New Kalimati Road, Sakehi-831001  
E-mail: 113-jnaecja@gmail.com



पत्रांक- 2019  
दिनांक- 10/08/2024

Amit

प्रेषक,

उप नगर आयुक्त,  
जमशेदपुर अधिसूचित क्षेत्र समिति,  
जमशेदपुर।

सेवा में

अपर उपायुक्त,  
पूर्वी सिंहभूम, जमशेदपुर।

विषय :-

O.A No. 73/2023 (Awadhesh Kumar Pandey)-Vrs The State of Jharkhand & ors) में माननीय NGT द्वारा पारित आदेश दिनांक-07.07.2023 के अनुपालन करने के संबंध में।

प्रसंग :-

भवदीय का पत्रांक-2282(B)/विधि0 दिनांक-12.08.2023, पत्रांक-776(बी0)/विधि0 दिनांक-14.03.2024 एवं पत्रांक-171(A)/विधि0 दिनांक-25.03.2024

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में सूचित करना है कि O.A No. 73/2023 (Awadhesh Kumar Pandey)-Vrs The State of Jharkhand & ors) में माननीय NGT द्वारा पारित आदेश दिनांक-07.07.2023 के अनुपालन के क्रम में प्रतिवेदित करना है कि जमशेदपुर अधिसूचित क्षेत्र समिति क्षेत्रान्तर्गत पथो के निर्माण/फलैंक में पेवर्स ब्लॉक के अधिष्ठापन के दरम्यान अवस्थित पेड़ों के मुख्य तने से 1 मीटर की परिधि में किसी प्रकार का पक्का कार्य से संबंधित जाँच हेतु टीम का गठन किया गया था, उनके द्वारा समर्पित जाँच प्रतिवेदन एवं शपथ पत्र इस पत्र के साथ संलग्न कर समर्पित किया जा रहा है।

सादर सूचनार्थ समर्पित।

विश्वासभाजन

उप नगर आयुक्त,

जमशेदपुर अधिसूचित क्षेत्र समिति,  
जमशेदपुर।

पत्रांक 1074/रक दिनांक 09/09/24

प्रतिवेदन प्रभारी वहाचिकारी (विधि0) पूर्वी सिंहभूम जमशेदपुर को सूचनाएँ एवं आवक कारवाही हेतु प्रेषित।

06/09  
अपर उपायुक्त  
पूर्वी सिंहभूम, जमशेदपुर



एक कदम स्वच्छता की ओर

# मानगो नगर निगम का कार्यालय, जमशेदपुर।

पत्रांक:- 1599

प्रेषक :

अपर नगर आयुक्त,  
मानगो नगर निगम,  
जमशेदपुर।

सेवा में,

प्रभारी पदाधिकारी,  
विधि शाखा,  
पूर्वी सिंहभूम, जमशेदपुर।

मानगो/दिनांक :- 22/8/24

विषय :- माननीय NGT के दायर वाद O.A. No. 73/2023/EZ (Awadhesh Kumar Pandey -Vrs.- The State of Jharkhand & Ors.) के संदर्भ में दिनांक 07.07.2023 के अनुपालन प्रतिवेदन के संबंध में।

प्रसंग :- आपका पत्रांक 2252/विधि, दिनांक 20.08.2024  
महाशय,

उपरोक्त विषयक प्रसंगिक आवेदन पत्र के संबंध में कहना है कि माननीय NGT के दायर वाद O.A. No. 73/2023/EZ (Awadhesh Kumar Pandey -Vrs.- The State of Jharkhand & Ors.) के संदर्भ में दिनांक 07.07.2023 के अनुपालन प्रतिवेदन विहित प्रपत्र में तैयार कर इस पत्र के साथ संलग्न कर भेजी जा रही है।

विश्वासभाजन

अपर नगर आयुक्त,

मानगो नगर निगम, जमशेदपुर।

कनीय अभियन्ता, मानगी नगर निगम  
 कनीय अभियन्ता, मानगी नगर निगम  
 सहायक अभियन्ता, मानगी नगर निगम  
 सहायक अभियन्ता, मानगी नगर निगम  
 परिष्करण कार्यपालक प्रशासिका, मानगी नगर निगम

सादर सूचनाएं समर्पित।

गया है।

अवस्थित प्लॉटों के मुख्य तने से 1 मीटर की परिधि में किसी प्रकार का पक्का कार्य नहीं किया  
 मानगी नगर निगम अन्तर्गत पथों के निर्माण/फलक में पार्सल ब्लॉक के अधिष्ठापन के दरस्सान  
 NGT द्वारा पारित आदेश दिनांक 07.07.2023 के अनुपालन के क्रम में प्रतिवेदित करना है कि  
 (Awadhesh Kumar Pandey)-Vrs The State of Jharkhand & ors) में माननीय  
 भवदीय द्वारा दिये गये निर्देश के आलोक में स्थित करना है कि O.A No. 73/2023

**जांच प्रतिवेदन**

## Name of Department: Mango Municipal Corporation

NGT case: OA NO. 73/2023/EZ

Sl No.	Name of Localities Tolla/Ward/Mohalla	Total No. of trees whose base were surrounded by concrete(under1m <sup>2</sup> )before 07/07/2023	Total No. of trees whose base are deconcretized till date)	Total No. of trees died due to concretization of tree base (under 1m <sup>2</sup> )	Total No of sapling planted to replace died tree	Time line for removal of concrete from tree base (under 1m <sup>2</sup> )
1	Ward-8	Nil	Nil	Nil	Nil	NA
2	Ward-9	Nil	Nil	Nil	Nil	NA
3	Ward-10	Nil	Nil	Nil	Nil	NA

  
 Additional Municipal Commissioner,  
 Mango Municipal Corporation



ANNEXURE-D 22

To,

ADC,  
East Singhbhum,  
Jamshedpur.

02/09/2024

Subject: In reference to your Letter No-2252(B) dated 20/08/2024


Sir,

In order to comply with the NGT order- Original Application No.73/2023/EZ dated 01.03.2024, we identified 450 trees which required be de-concretized in River View & Telco Colony.

We are pleased to inform that de-concretization work for all 450 trees has been completed. The details has been provided in the attached prescribed format.

The photographs is attached for your reference

Yours Sincerely,

  
Head Administration,  
Tata Motors.

**TATA MOTORS LIMITED**

Jamshedpur 831 010

Tel 91 657 228 1600 Fax 91 657 228 1600 www.tatamotors.com CIN L28920MH1945PLC004520  
Registered Office Bombay House 24 Homi Mody Street Mumbai 400 001

Name of Department ..... Tata Motors Jamshedpur .....  
 NGT Case No-O.A. No-73/2023/EZ

Sl. No.	Name of Localities Tolla/Ward/Mohalla	Total no. of trees whose base were surrounded by concrete (under 1m <sup>2</sup> ) before 7/7/2023	Total no. of trees whose base are deconcretized till date	Total no. of trees died due to concretization of tree base (under 1m <sup>2</sup> )	Total no. of saplings planted to replace died trees	Time line for removal of concrete from tree base (under 1m <sup>2</sup> )
1	Tata Motors Colony	450	450	NIL	NIL	N/A
2	Jamshedpur					
3	Jamshedpur					
4	Pin- 831004					
5	East Singhbhum					
6						
7						

*R. S. Singh*  
 Signature  
 HEAD (Environment Administration)  
 Tata Motors Ltd.  
 Jamshedpur-831004

**LOCATION : FROM BELDIH LAKE TOWARDS LOYLA SCHOOL**



**LOCATION : FROM BELDIH LAKE TOWARDS K.S. LINK ROAD**





## कार्यालय जुगसलाई नगर परिषद, जमशेदपुर

पत्रांक : 991

प्रेषक,

कार्यपालक पदाधिकारी,  
जुगसलाई नगर परिषद  
जमशेदपुर।

सेवा में,

प्रभारी पदाधिकारी,  
विधि-शाखा,  
पूर्वी सिंहभूम, जमशेदपुर।

जुगसलाई/दिनांक : 02-09-24

विषय:—माननीय N.G.T. के दायर वाद O.A No. 73/2023/EZ (Awadhesh Kumar Pandey- Vrs- The state of Jharkhand & Ors.) के संदर्भ में दिनांक-07.07.2023 के अनुपालन प्रतिवेदन के संबंध में।

प्रसंग:—भवदीय के पत्रांक-2252 (B)/विधि, दिनांक-30.08.2024

महाशय,

उपरोक्त विषयक प्रांसगिक पत्र के सम्बन्ध में कहना है कि माननीय N.G.T. के दायर वाद O.A No. 73/2023/EZ (Awadhesh Kumar Pandey- Vrs- The state of Jharkhand & Ors.) के संदर्भ में दिनांक-07.07.2023 के अनुपालन में विहित प्रपत्र में प्रतिवेदन तैयार कर भवदीय को आवश्यक कार्रवाई हेतु समर्पित की जा रही है।

भवदीय को सादर सूचनार्थ समर्पित।

अनुलग्नक:—यथोक्त।

विश्वासभाजन

510 02/09/24

कार्यपालक पदाधिकारी  
जुगसलाई नगर परिषद,  
जमशेदपुर।

02/09/24

Name of Department: Jugsalai Nagar Parishad, Jamshedpur

NGT Case No.- O.A. No.-73/2023/EZ

Sl. No.	Name of Localities Tolla/Ward/ Mohalla	Total No. of trees whose base were surrounded by concrete (under 1m <sup>2</sup> ) before 7/7/2023	Total No. of trees whose base are deconcretized till date	Total no. of trees died due to concretization of tree base (under 1m <sup>2</sup> )	Total no. of saplings planted to replace died trees	Time line for removal of concrete from tree base (under 1m <sup>2</sup> )
01	Chowk Bazar, Jugsalai	1	1	0	0	-
02	Babu Veer Kunwar Singh Chowk, Jugsalai	1	1	0	0	-
03	Near Golcha Saree Centre, Opp. CHC Jugsalai	1	1	0	0	-

*(Signature)*  
02/09/24

Executive Officer  
Jugsalai Nagar Parishad  
Jamshedpur

*(Signature)*  
02/09/24